

**CENTRAL ELECTRICITY REGULATORY COMMISSION**  
**4<sup>th</sup> Floor, Chanderlok Building , 36, Janpath, New Delhi- 110001**  
**Ph: 23753942 Fax-23753923**

Petition No. 185/2011

Date: 15.2.2012

To,  
The Deputy General Manager (Commercial),  
Power Grid Corporation of India Limited,  
Saudamini, Plot No. 2,  
Sector-29, Gurgaon-122001

Subject: Determination for transmission tariff for 400 kV D/C Andal (DVC) Jamshedpur Section of Durgapur-Jamshedpur Transmission line and associated bays at Jamshedpur S/S under ERSS -I in Eastern Region from Ant. DOCO (01.01.2012) to 31.03.2014

Sir,

I am directed to refer to your petition on the subject mentioned above, and to request you to furnish following information on affidavit, with advance copy to the respondents/beneficiaries, latest by 5.3.2012:

1. Status of the Asset covered in the instant petition, and, if commissioned, ADDCAP breakup for Asset covered in Petition No. 30/2011 as well as Auditor's certificate for Asset covered in instant petition (excluding 19 km line portion);
2. Separate Auditor's certificate for the Asset (excluding 19 km line portion);
3. Treatment of IDC and IEDC in the current petition for the Asset claimed in Petition No. 30/TT/2011 from February 2010 to December 2011, whether capitalized or treated as revenue item.

Yours faithfully,

Sd/-  
(P.K.Sinha)  
Assistant Chief (Legal)

**CENTRAL ELECTRICITY REGULATORY COMMISSION**  
**4<sup>th</sup> Floor, Chanderlok Building , 36, Janpath, New Delhi- 110001**  
**Ph: 23753942 Fax-23753923**

Petition No. 185/2011

Date: 18.5.2012

To,  
The Deputy General Manager (Commercial),  
Power Grid Corporation of India Limited,  
Saudamini, Plot No. 2,  
Sector-29, Gurgaon-122001

Subject: Determination for transmission tariff for 400 kV D/C Andal (DVC) Jamshedpur Section of Durgapur-Jamshedpur Transmission line and associated bays at Jamshedpur S/S under ERSS -I in Eastern Region from Ant. DOCO (01.01.2012) to 31.03.2014

Sir,

I am directed to refer to your affidavit dated 14.5.2012 on the subject mentioned above, and to request you to furnish following information, **as per actual DOCO, i.e., 1.5.2012**, on affidavit, with advance copy to the respondents/ beneficiaries, latest by 22.6.2012:

1. Revised forms and CA certificate
2. Supporting documents for foreign loans: ABD-III, IBRD IV and IBRD ADD.

Yours faithfully,

Sd/-  
(P.K.Sinha)  
Assistant Chief (Legal)